

DIVISION BENCH  
COURT - I

O-225

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/311(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>ND</sup> MAY 2024**

IN THE MATTER OF	LIME LIGHT COMMERCIAL PVT. LTD. & ORS. VS GOLDSMITH INFRABUILD PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

Mr. Mainak Bose, Adv. : For Petitioner  
Mr. Kaushik Banerjee, Adv.  
Mr. Sayak Chakraborty, Adv.

Mr. Zeeshan Haque, Adv. : For Respondent Nos. 1,2,3,7 & 8  
Mr. A.K. Awasthi, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. Pleadings are complete.
3. Post this matter for arguments on 4/7/2024.

**Balraj Joshi**  
**Member (Technical)**

**Rohit Kapoor**  
**Member (Judicial)**